NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

: CA/ /IB/2017

PETITION NUMBER

: TCP/363/ (IB)/2017

NAME OF THE PETITIONER(S)

: ALLWIN CARGO SERVICE

NAME OF THE RESPONDENT(S)

: SRI PADMABALAJI STEELS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D. P. Elayargkunas V. N. KARTHIK.

financial breditos.

ORDER

Counsel for the Financial Creditor present. He is directed to inform the IRP the next date of hearing and file a memo in relation to the payment to be made for the expenses and remuneration to be paid to the IRP. Put up on 13.11.2017 at 10.30 A.M.

- 901-

MEMBER (TECHNICAL)

ghk

-sel-MEMBER (JUDICIAL)